

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

CP No. 03 OF 2018

IN

APPEAL NO. 286 OF 2018

Dated: 2nd November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GVK Power (Goindwal Sahib) Limited ... Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Janmali Manikala
Ms. Catherine Ayallore
Mr. Ameya Vikram Mishra

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Mr. Anand K.GGanesan for R-1 & R-2

ORDER

Learned counsel for Respondent No. 2 submits that the second Respondent is ready to adjust Rs. 46 crores from the advance of Rs.60 crores paid for September bill and the September bill would be paid by the due date.

List the matter on **13-11-2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt